

DIVISION BENCH  
COURT - I

**O-223**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

CP/11(KB)2016  
COMP.APPL/131(KB)2021, COMP.APPL/59(KB)2021,  
COMP.APPL/135(KB)2021, CONT.A./6(KB)2022,  
COMP.APPL/109(KB)2022, COMP.APPL/39(KB)2016,  
IA(COMPANIES.ACT)/28(KB)2022, COMP.APPL/61(KB)2021

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 27<sup>TH</sup> JUNE 2024**

IN THE MATTER OF	OM PRAKASH AGARWAL & ORS. VS CAPRICORN OILS LTD. & ORS.
UNDER SECTION	SEC. 241(1) SEC. 242(4)

**Appearances ( via video conferencing/physically)**

Ms. Swapna Choubey, Adv. : For Petitioner  
Ms. Anshumala Bansal, Adv.

Mr. Shaunak Mitra, Adv. : For Respondents 1,5,6  
Mr. Aasish Choudhury, Adv.  
Mr. Rabindra Kumar Mitra, Adv.  
Mr. Saurodip Banerjee, Adv.  
Ms. Muskan Bangani, Adv.

**ORDER**

1. Due to paucity of time, this matter could not be taken up for hearing today.
2. Post this matter on **8/8/2024**.

**Satyajit Roy  
(Court Officer)**